

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

30. CA-263/2021 & CA-47/2022 in CP/1919(MB)/2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES: Mrs Ushakiran Rajkumar Agarwal
Vs
Ms Bazargaon Paper And Pulp Mills Pvt. Ltd.

SECTION: 59, 241(1), 242(4), 244(1), 58(3) OF THE COMPANIES ACT, 2013. Rule 11 of
NCLT

ORDER

The Court is convened through Video Conference.

1. CS Prashant Thakre, Ld. Authorised Representative for the Petitioner present.
2. By order of the Bench, this matter is adjourned to 07.12.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)